## National Identity Card

- 1943. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has taken any action to provide certification or a National Identity Card in accordance with the provisions of Citizenship (Amendment) Act, 2003;
  - (b) if so, the details thereof;
  - (c) if not, the reasons therefor, and
- (d) the fresh steps taken by Government to have the National Register of Indian Citizens and its regular updation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) The Citizenship Act, 1955, as amended in 2004, provides the Central Government to compulsorily register every citizen of India and issue National Identity Card to him. The procedures for the same have been laid down in The Citizenship (Registration of Citizens and Issue of National Identity Cards) Rules, 2003. It has been decided that National Population Register (NPR) should be completed and taken to its logical conclusion, which is the creation of National Register of Indian Citizen (NRIC) by verification of citizenship status of every usual resident in the NPR and National Identity Cards would be issued to Citizens. The proposals for the same are under consideration of the Government.

- (c) Question does not arise.
- (d) The proposal for regular updation of NPR/NRIC by linking the same to Registration of births and deaths, migration, changes etc., by setting up Permanent Enrolment Centres (PECs) at Tehsil/Block/ Municipality levels is under consideration. In NPR States/UTs, PECs have been set up at Tehsil/Taluka/District levels for enrolment of all left out residents. These PECs would also be used for regular updation of NPR/NRIC database.

## Implementation of recommendations of Bezbaruah Committee

- 1944. SHRI DEREK O'BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has taken any action on the recommendations of the Bezbaruah Committee to safeguard the interest of the people from the Northeast;
  - (b) if so, the details thereof;